

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 299 of 2019

IN

**APPEAL NO. 58 OF 2017 &
IA NOS. 162 & 363 OF 2017**

Dated: 19th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

M/s. Monnet Ispat & Energy Ltd.

.... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. K. Ray
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava
Mr. Tushar M.
Ms. Sanjna Dua for R-2

ORDER

Learned counsel for Respondent No.1 prays for two weeks' time to file the reply. He may file the same on or before 03.04.2019 after duly serving copy on the other side.

List the matter on **03.04.2019.**

**(S.D. Dubey)
Technical Member**

Pr/kt

**(Justice Manjula Chellur)
Chairperson**